

**Mozambique request for Defence assistance**

1877. SHRI KAPIL VERMA;

SHRIMATI VEENA VERMA;  
SHRIMATI SATYA BAHIN;  
SHRI RAIUBHAI A. PARMAR;

Will the Minister of EXTERNAL AFFAIRS be pleased to state;

(a) whether it is a fact that the Defence Minister of Mozambique during his recent visit to India had sought India's defence assistance; and

(b) if so, what is Government's response in the light of their revised defence export policy?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO):  
(a) Yes Sir.

(b) The matter is under consideration.

**Transfer of Chief Executives of recognised associations of Kendriya Vidyalaya Sangathan**

1878. DR. R. K. PODDAR:

SHRI VISHWASRAO  
RAMRAO PATIL;  
SHRI PUTTAPAGA RADHAKRISHNA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether it is a fact that there is a provision for bringing on transfer the Chief Executives of recognised associations of Kendriya Vidyalaya Sangathan to Headquarters Office;

(b) if so, whether it has been extended to Kendriya Vidyalaya Principals forum and Kendriya Vidyalaya non-Teaching Staff Association (KEVTNTSA); and

(c) in what manner it is decided and who is the Chief Executive of the recognised association?

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THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER); (a) According to the policy of the Kendriya Vidyalaya Sangathan, only one of the office bearers of the recognised association viz. the Chief Executive or the General Secretary of the general body of the Association is considered for transfer to the station where headquarters of the association is located.

(b) Yes, Sir.

(c) Kendriya Vidyalaya Sangathan considers the President of the recognised association as its Chief Executive.

**Bungling in the crediting of amounts of compulsory deposit scheme of the Teachers of K.V.S.**

1879. DR. R. K. PODDAR :

SHRI PUTTAPAGA  
RADHAKRISHNA :  
SHRI CHIMANBHAI MEHTA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state ■

(a) whether it is a fact that the amounts and interest accruing under Compulsory Deposit Scheme have not been credited in the Provident Fund Accounts of teachers in many Kendriya Vidyalayas;

(b) whether it is also a fact that in many cases it is not known where the amount is lying;

(c) if so what is the number of such cases, Vidyalaya-wise and region-wise separately; and

(d) whether any efforts are being made by Kendriya Vidyalaya Sangathan for locating these amounts and if so, with what results ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER) : (a) As per records available no such complaint from